

GOVERNMENT OF INDIA
MINISTRY OF EXTERNAL AFFAIRS

LOK SABHA
UNSTARRED QUESTION NO.865
TO BE ANSWERED ON 07.02.2018

UK IMMIGRATION POLICIES

865. SHRI MUTHAMSETTI SRINIVASA RAO (AVANTHI):

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether two Indian Ministers who visited the UK have pressed the need for Britain to review immigration policies relating to India, including student visas and extension of a visa system as introduced for Chinese visitors to the UK;
- (b) if so, the details thereof and the response of the UK authorities thereto;
- (c) whether the Indian Government would broach these issues with the UK authorities during the forthcoming CHOGM meeting; and
- (d) if so, the details thereof?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS
[GEN. (DR) V. K. SINGH (RETD)]

(a) & (b) Yes. Shri Suresh Prabhu Minister of Commerce and Industry visited UK at the invitation of Secretary of State for International Trade for U.K. and Shri Kiren Rijiju Minister of State for Home Affairs visited London at the invitation of Minister of State for Immigration of UK in January 2018. Both Ministers in their respective meetings called for further liberalization of UK immigration policies.

(c) & (d) CHOGM is a multilateral Summit in which bilateral issues are not discussed.
